

of the problem is possible. A suggestion about detenves and a host of other good suggestions have also been given to which all the political parties should give a serious thought. Some problems can be solved politically such as the unemployment of the youths or the question of their being misguided. All these things can be done but we shall not allow one thing to happen at any cost i. e. we will not allow the efforts of those anti-national elements to succeed who are playing in the hands of our enemies or getting support from them. Therefore, I once again express my greatitude towards the hon. Members who gave their valuable views and suggestions today on this critical problem. I will get all those suggestions studied in my Ministry and see that action is taken on them to the maximum extent.

18.37 hours.

PAPERS LAID ON THE TABLE

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): Sir, on behalf of Shri Janardhana Poojary, I beg to lay on the Table a copy each of the following Notifications (Hindi and English

versions) under section 159 of the Customs Act, 1962:—

(1) Notification No. 463/86- Customs published in Gazette of India dated the 18th November, 1986 together with an explanatory memorandum making certain amendments to Notification No. 12— Customs dated the 17th January, 1984 so as to include 2,6 Diethyl Aniline for the manufacture of Butachlor for concessional customs duty.

(2) Notification No. 464/86- Customs published in Gazette of India dated the 18th November, 1986 together with an explanatory memorandum regarding exemption to nine specified intermediates for the manufacture of pesticides from the whole of the additional duty of customs leviable thereon.

[Placed in Library see No. LT 3240/86]

MR. DEPUTY-SPEAKER : Now the House stands adjourned to meet at 11.00 A. M. tomorrow.

18.38 hrs.

*The Lok Sabha then adjourned till Eleven of the clock on Wednesday, November 19, 1986/Kartika 28, 1908 (Saka).*